

**LIST OF STAKEHOLDERS OF IBRIDGE SOLUTIONS PRIVATE LIMITED**  
**(UNDER LIQUIDATION)**  
**AS ON 30<sup>th</sup> April 2024**

In response to the public announcement made by the Liquidator on 4<sup>th</sup> February 2024 in newspapers and website of IBBI inviting claims from the creditors of IBRIDGE SOLUTIONS PRIVATE LIMITED, the liquidator received claims from the claimants and on due verification and re-constituted the Stakeholders Consultation Committee and the list of updated stakeholders consultation committee is as follows:

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)**

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				-				NA	NA
2	Liquidation costs incurred till date				3,29,072				NA	
3	Secured financial creditors	-	-	-	-	-	-	-	1	
4	Unsecured financial creditors	1	4,35,61,676	1	4,35,61,676	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	
7	Operational creditors (Government Dues)	1	5,341	1	5,341	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
<b>Total</b>		<b>2</b>	<b>4,35,67,017</b>	<b>2</b>	<b>4,35,67,017</b>			-		

**Annexure-1**

**Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

**Annexure-2**

**Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)**

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Tapi Sahakari Patapedhi Ltd	FC/01	24-04-2024	4,35,61,676	4,35,61,676	Unsecured Financial Creditor	NA	99.99%	-	-	-	-	As admitted by liquidator

**Annexure-3**

**Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

**Annexure-4**

**Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

**Annexure-5**

**Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1.	E.S.I. Corporation Office	Sub Regional	OC/G-01	08-04-2024	5341	5341	Government dues	-	-	0.01%	-	-	-	-	-	As admitted by liquidator

**Annexure-6**

**Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure-7

Name of the corporate debtor: **IBRIDGE SOLUTIONS PRIVATE LIMITED**; Date of commencement of liquidation: **01.02.2024**; List of stakeholders as on **30.04.2024** (The order of Liquidation was ordered on **01.02.2024**, however the liquidator received the certified copy of the order on **22.02.2024**)

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Shashant Sudhakar Yeola

Liquidator

IP Registration Number: IBBI/IPA-001/IP-P00310/2017-2018/10574

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Date: 30.04.2024

Place: Nashik